

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO 13 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE K NATARAJAN

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTER PERTAINS TO KALABURAGI BENCH			
<u>ADMISSION</u>			
1	CRL.A 200068/2024 (AS PER CIRCULAR NO.R(J) 17/2019 DATED 12.06.2019) (DATE)	(U/S 14 (A), GANESH NAIK)	V/O DTD 10.04.2024 HCGP FOR R1 R2-SERVED
<u>FURTHER HEARING</u>			
2	CRL.P 200159/2024 A/W OFFICE NOTE (DATE)	(439,) PATIL SHIVKUMAR DEVENDRAPPA AND CHANNABASAPPA	HCGP FOR STATE

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